

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 186/16	TP 75/17	Hearing	433(e)	Rishiroop Ltd. Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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23. **Nikhil Joy**
Cost Law Partners
9148249908.

Petitioner



Harulthe Vaishini M. C
JSM Law Partners
9886093642

Respondent



ORDER

Counsel for petitioner is present. JSM Law partners filed vakalath for respondent. She requested time to file objections in IA 99/2017 only is taken up today. Counsel for petitioner in the main petition reported no counter in IA 99/2017. The Counsel for Respondent in main petition also reported no objections in IA 99/2017. Therefore IA 99/2017 is posted for consideration. List it on 21/09/2017.

MEMBER(J)

MEMBER(T)